GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3749

TO BE ANSWERED ON THE 12TH AUGUST, 2025/ SRAVANA 21, 1947 (SAKA)

BORDER AREA DEVELOPMENT PROGRAMME SCHEME

3749. SHRI JOYANTA BASUMATARY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Border Area Development programme scheme has been stopped;
- (b) if so, the reasons behind stopping this most efficient scheme for the border areas like Bodoland Territorial Region;
- (c) whether the Government has formulated any mechanism to ensure the overall development of Border Areas like in North Eastern Region; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): Central Government, after comprehensive review of Border Area Development Programme, has approved the Vibrant Villages Programme-II (VVP-II), as a Central Sector Scheme, with a total outlay of ₹6839 crores till the Financial Year 2028-29 for comprehensive development of identified villages located in blocks abutting international land borders (ILBs), other than the Northern Border already covered under VVP-I, in the States/UTs of Arunachal Pradesh, Assam, Bihar, Gujarat,

J&K, Ladakh, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttarakhand, Uttar Pradesh and West Bengal.

Government has already approved Vibrant Villages Programme-I (VVP-I) as a Centrally Sponsored Scheme for comprehensive development of the identified villages in blocks abutting the northern border in 5 States and UT including the States of Arunachal Pradesh and Sikkim in the north eastern region.
